

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4151

ANSWERED ON:18.04.2002

DAMAGE OF RAILWAY PROPERTY DUE TO TERRORIST ACTIVITIES

RAMDAS ATHAWALE

Will the Minister of RAILWAYS be pleased to state:

(a) the number of cases of damage to railway lines/railway stations and railway property caused by the terrorists, naxalites and other unsocial elements came to the notice of the Government during the last three years, year-wise and zone-wise;

(b) whether enquiry has been conducted in each case; and

(c) if so, the details thereof and the action taken by the Government on the basis of the enquiry reports?

Answer

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST RAILWAYS (SHRI O. RAJAGOPAL)

(a) Following cases have come to the notice of the Railway Administration during year 1999, 2000 & 2001: -

| Railway | No. of cases | | | |
|----------|--------------|------|------|----|
| | 1999 | 2000 | 2001 | |
| Central | | 00 | 00 | 00 |
| Eastern | | 06 | 04 | 02 |
| Northern | | 11 | 09 | 06 |
| NE Rly | | 13 | 26 | 19 |
| NF Rly | | 11 | 07 | 10 |
| Southern | | 01 | 01 | 01 |
| SC Rly | | 12 | 04 | 06 |
| SE Rly | | 02 | 01 | 02 |
| Western | | 00 | 00 | 01 |

(b) & (c) These cases have been registered and investigated by the Police of the State Government concerned. However, those incidents which led to train accidents were enquired by the Railway Administration. It is not practicable to give details of the enquiries conducted by the Police and by the Railway Administration in all cases. Based on the enquiry reports, the following steps have been taken by the Railways:

- i) All the State Governments have been requested to take adequate steps to protect the Railway installations including the track.
- ii) Armed pickets of RPF have been deployed at vulnerable stations/sections to supplement the preventive measures taken by the Police.
- iii) Sharing of Special Intelligence and Crime Intelligence between RPF and GRP is being done at all levels.
- iv) Joint Strategies for dealing with anti-social elements operating on Railways have been chalked out by the GRP and RPF.
- v) Effective co-ordination is made with State authorities at the Divisional and Zonal levels.